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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/22/2018

NAME OF THE PETITIONER(S) : JAK PROMOTERS PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	PCN-3736	SIGNATURE
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S. R and C Handwritten **REPRESENTATION BY WHOM** *S. R*

B. Sarath bahu

*Representing lawyer for ROC
Chennai*

B. Sarath

ORDER

Counsel for petitioner present. Representative of ROC present. Heard. Order is reserved.

scd
(S VIJAYARAGHAVAN)
Member (Technical)

scd
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc